

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**  
**NOTIFICATION**

No. 124 /UHC/Admin.A/2011

Dated: May 10, 2011.

Smt. Manju Singh Munday, Civil Judge (Jr. Div.), Gangolihat, Distt. Pithoragarh is transferred and posted as Civil Judge (Jr. Div.), Pithoragarh in the Vacant Court. She will also hold Camp Court at Gangolihat twice a month.

**By Order of the Court,**

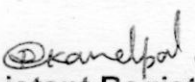
Sd/-  
(U.C. Dhyani)  
Registrar General.

No. 2210 /XIII-d-1/Admin.A/2010

Dated: May 10, 2011.

Copy forwarded for information and necessary action to: -

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
4. Principal Secretary Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Pithoragarh, with the request to inform the officer concerned to hand over charge of present assignment and to take over charge of new assignment accordingly.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Inspection), Registrar (Judicial), Additional Registrar and Registrar (Protocol).
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officer, Pithoragarh.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.

  
Assistant Registrar  
Admin. A